

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

IA NOS. 608 OF 2017 IN
APPEAL NO. 243 OF 2017 &
IA NOS. 657 & 708 OF 2017

Dated: 21st September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

The Tata Power Company Limited ... Appellant(s)
Vs. ... Respondent(s)
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. C.S. Vaidyanathan, Sr. Adv.
Mr. Abhishek Munot
Mr. Kunal Kaul

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan &
Mr. S. Venkatesh for R.1

Mr. Hasan Murtaza for Reliance /R-3

Mr. Mukesh Kumar
Mr. Simranjeet Singh for R-2

Mr. S.B. Upadhyay, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Shikha Pandey
Ms. S.V. Sonawane for MMIA

ORDER

We have heard learned counsel for the parties for some time.

List the matter for further hearing on **23.10.2017.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson